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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 6920 /A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Saumarjyoti Dutta
Deputy Registrar (Bench)
Gauhati High Court, Guwahati

Dated Guwahati, the 18th December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter dated 14.12.2021


Sir,

With reference to the above, I am directed to inform you that, you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 24.12.2021 to 28.12.2021 for the journey to your home town Golaghat (subject to granting casual leave with station leave), by the shortest possible route, as per existing Rules

Yours faithfully


18/12/21

JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6921 - 6923 /A, dated 18/12/21 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


18/12/21
JOINT REGISTRAR (VIGILANCE)

